

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-102**

IB-421/ND/2019

New IA/3379/2024

**IN THE MATTER OF:**

Sumukhi Sales Pvt. Ltd.

**Vs.**

YM Foodways Pvt. Ltd.

**.....Applicant**

**.....Respondent**

**SECTION**

U/s 9 IBC Liq.

**Order delivered on 08.07.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant :  
For the Respondent :  
For the Assignee : Ms. Shivani Gera, Adv.

**ORDER**

**New IA/3379/2024:-**

Ld. Counsel on behalf of the Applicant is present and submitted that the main application i.e. IA/1328/2022 is listed for hearing on 22.07.2024 and prayed that this application may also be listed on the same day. In view of this, list this application on **22.07.2024**.

**Sd/-  
(Dr. SANJEEV RANJAN)  
MEMBER (T)**

**Sd/-  
(MAHENDRA KHANDELWAL)  
MEMBER (J)**